GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 3342 TO BE ANSWERED ON 16.03.2021

Rights of Persons with Disabilities Act, 2016

3342. SHRI G.M. SIDDESHWAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to provide inclusive education as Rights of Persons with Disabilities Act, 2016 has stressed on inclusive education;
- (b) if so, the details thereof;
- (c) the programmes or schemes that the Government has launched to promote inclusive education and the budget allotted to such schemes; and
- (d) the details and the number of children with severe disability that are being home schooled along with the mechanism, if any, to check the misuse of this provision?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) to (c) The Rights of Persons with Disabilities (RPwD) Act, 2016 mandates the Government to foster inclusive education. Ministry of Education has informed that in terms of provisions of the RPwD Act, 2016 a Centrally Sponsored Scheme namely 'Samagra Shiksha', is being implemented by them.

The focus of 'Samagra Shiksha' is on providing inclusive education to children with special needs (CwSN) in classes I to XII, wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students.

The scheme has provisions for ramps with handrails and accessible toilets. For the year 2020-21, an estimated outlay of Rs. 1159.42 crore has been approved for educational intervention of CwSN (from classes I to XII) under 'Inclusive Education for Children with Special Needs' component of the scheme.

(d) Ministry of Education has informed that Children with Special Needs, with severe impairment, requiring individualized attention, are provided home based education through special educators. For the year 2020-21, there is a provision, for enrolling 56,374 children with severe and/or multiple disabilities in home based education programme, with an estimated outlay of about Rs.12.94 crore under the 'Samagra Shiksha' Scheme. This is regularly monitored with the support of State Council of Educational Research & Training (SCERT), special educators and other district/ block Authorities.
